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Title: Election of 20 Members from Lok Sabha and 10 Members from Rajya Sabha to the Committee on Welfare of Scheduled Castes and Scheduled Tribes.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL): On behalf of Shri Pralhad Joshi, I beg to move the following: -

“That the members of this House do proceed to elect, in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from amongst themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term ending on the 30th April, 2020.”

**माननीय अध्यक्ष:** प्रश्न यह है:

“कि इस सभा के सदस्य लोक सभा के प्रक्रिया तथा कार्य संचालन नियमों के नियम 331ख के उपनियम (1) द्वारा अपेक्षित रीति से 30 अप्रैल, 2020 को समाप्त होने वाली अवधि के लिए अनुसूचित जातियों तथा अनुसूचित जनजातियों के कल्याण संबंधी समिति के सदस्यों के रूप में कार्य करने के लिए अपने में से बीस सदस्यों को निर्वाचित करें”

प्रस्ताव स्वीकृत हुआ ।

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**SHRI ARJUN RAM MEGHWAL:** On behalf of Shri Pralhad Joshi, I beg to move the following: -

“That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha for being associated with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term ending on the 30th April, 2020 and do communicate to this House the names of the members so nominated by Rajya Sabha.”

**माननीय अध्यक्ष:** प्रश्न यह है:

“कि यह सभा राज्य सभा से यह सिफारिश करती है कि राज्य सभा 30 अप्रैल, 2020 को समाप्त होने वाली अवधि के लिए सभा की अनुसूचित जातियों तथा अनुसूचित जनजातियों के कल्याण संबंधी समिति के साथ सहयोजित करने हेतु राज्य सभा से दस सदस्यों को मनोनीत करने पर सहमत हो और राज्य सभा इस प्रकार मनोनीत सदस्यों के नाम इस सभा को सूचित करे”

प्रस्ताव स्वीकृत हुआ ।

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